

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.65 of 2012
IA No.130 of 2012

Dated : 29th March, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shah Alloys Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission
& Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen
Mr. Anurag Sharma
Ms. Shikha Ohri
Ms. Surbhi Sharma

ORDER

Admit. Issue notice to the Respondents returnable on
19.04.2012. Dasti service is permitted.

Post the matter on **19.04.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk